are in operation and 12.86 lakh Anganwadi Workers are in position as on 31.03.2016. The States/UTs are advised from time to time to fill up the sanctioned position of Anganwadi Workers.

Instructions for dealing with letters from members of public

*128. SHRI RAM KUMAR KASHYAP: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has amended Central Secretariat Manual of Office Procedure (CSMOP) and as per CSMOP-2015 it is now not necessary to reply letters received from Member of Public within thirty days;
- (b) if so, the reasons for deleting 'Member of Public' from Para 66 of old CSMOP while issuing CSMOP-2015;
- (c) what is the policy/instructions of Government to deal with the letters received from Members of Public; and
- (d) the total number of communications received by the Minister from the Members of Public during 2016 and how many of them are pending action?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) to (c) The 14th Edition of the CSMOP was prepared with the view to remove redundancy, duplication, doing away with the text material which could be easily obtained from the website of various Ministries/Departments and also for simplification of some of the archaic procedures. The objective of the 14th Edition of the CSMOP was to increase productivity in work and make the administration more responsive, accountable amd transparent. The Paragraph No. 37 of the 14th Edition of CSMOP states that 'each communication received from a Member of Parliament/VIP, such be acknowledged with in 15 days, followed by a reply within the next 15 days of acknowledgement sent'. Based on the broad procedures contained in the CSMOP, every Ministry/Department is required to issue their own internal instructions to supplement or vary the provisions.

(d) The number of communications received from the Members of Public by the Office of Minister of State for Personnel, Public Grievances and Pensions [MOS (PP)] is around 2300 from 1.1.2016 to 15.07.2016. All such communications were forwarded, to officer in charge of different Departments under the charge of MOS (PP), for appropriate action. It is expected that action on all those 2300 communications have been taken in the Departments concerned based on their internal instructions.